

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**  
**To be heard on Monday the 19<sup>th</sup> day of June 2023 at 10.30 a.m**  
**(Virtual MODE)**

**In the Court of Hon'ble M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 169/2023 For Stay IA No. 550/2023	Smt.Nukala Savithri Vs Bank of Maharashtra & Anr.	Dr. KS Ravichandran	
2	Comp App (AT) (CH) (Ins) No. 170/2023 For Stay IA No. 552/2023 For Exemption IA No. 551/2023	Dr. Govindarajula Venkata Narasimha Rao	Ms. Lakshana Viravalli	
3	Comp App (AT) (CH) (Ins) No. 162/2023 Delay in refileing IA No. 531/2023	Michael Meenattoor Vs PT Joy, IRP Mir Realtos Pvt. Ltd.	Mr. Ashok Shenoy	
4	Comp App (AT) (CH) (Ins) No. 166/2023 For Stay IA No. 540/2023 For Exemption IA No. 541/2023	Anirudh Agro Farms Limited Rep by its Director Mr. Kondareddy Ravinder Reddy Vs Dr. Govindarajula Venkata Narasimha Rao RP, Viceroy Hotels Ltd. & Anr.	Ms. Deepika Murali	Mr. P Ravi Charan- R2

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) No.18/2021 For Stay IA No.207/2021 For Additional docs IA No. 278/2023 For Stay IA No. 279/2023 For Urgent Listing IA No. 280/2023 To Implead IA No. 315/2023	Vijaya Hospitality and Resorts Ltd & Anr Vs Tony PA & 4 Ors	Mr. Vipin Warriar	Mr. Renjith Rajappan R1 & R2 Mr. OD Sivadas- R3 & R4

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 199/2022	Bank of India Vs Pavan Kankani & Anr.  <b>WITH</b>	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
7	Comp App (AT) (CH) (Ins) No. 200/2022	Bank of India Vs Pavan Kankani & Anr.  <b>WITH</b>	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
8	Comp App (AT) (CH) (Ins) No. 201/2022	Bank of India Vs Pavan Kankani and Anr  <b>WITH</b>	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani,Erstwhile IRP/RP/R1
9	Comp App (AT) (CH) (Ins) No. 202/2022	Bank of India Vs Pavan Kankani and Anr  <b>WITH</b>	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani,Erstwhile IRP/RP/R1
10	Comp App (AT) (CH) (Ins) No. 203/2022	Bank of India Vs Pavan Kankani and Anr	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani,Erstwhile IRP/RP/R1

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	TA (AT) No. 209/2021 (Comp App (AT) (Ins) No. 1363/2019)	Aashish Nevatia Vs CFM Asset Reconstruction Pvt. Ltd. & Anr.	Ms. Neeha Nagpal	Mr. PK Mullick- R1 Ms. Soma Mullick R2
12	TA (AT) No. 65/2021 (CA (AT) No. 392/2017)	Mr. Gireesh Kumar Sanghi & Anr Vs Ravi Sanghi & Ors  <b>WITH</b>	Mr. Anju Jain	Mr. Y Suryanarayana Mr. Anirudh Wadhwa
13	TA (AT) No. 66/2021 (CA (AT) No. 393/2017)	Gireesh Kumar Sanghi & Anr Vs AGA Publications Ltd. & Ors	Mr. Anju Jain	Mr. Y Suryanarayana Mr. Anirudh Wadhwa

14	TA No. 204/2021 (Comp App (AT) (Ins) No. 1160/2019)	State Bank of India & Anr Vs M/s Scotts Garments Limited & Ors	Mr. Sanjay Kapur	Mr. KV Balakrishnan- R3 Ms. Sunita Sharma- R4
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	Comp App (AT) (CH) (Ins) No. 342/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Nithin Grains and Mills (P) Ltd  <b>WITH</b>	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Eswara Rao
16	Comp App (AT) (CH) (Ins) No. 343/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Ramanasree Logistics (P) Ltd  <b>WITH</b>	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Eswara Rao
17	Comp App (AT) (CH) (Ins) No. 344/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Ramanasree Consumer Products (P) Ltd  <b>WITH</b>	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Eswara Rao
18	Comp App (AT) (CH) (Ins) No. 345/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Nithin Nutritions (P) Ltd  <b>WITH</b>	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Eswara Rao
19	Comp App (AT) (CH) (Ins) No. 346/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Nithin Proteins (P) Ltd	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Eswara Rao
20	Comp App (AT) (CH) (Ins) No. 122/2023 For Stay IA No. 415/2023 For Exemption IA No. 416/2023	Ashok Kriplani Vs Ramanathan Bhuvaneshwari & Anr	Ms. Shweta Mahajan	M/s P. Chitra Nirmala- R1
21	Comp App (AT) (CH) (Ins) No. 133/2023 For Urgent Hearing IA No. 444/2023 For Stay IA No. 443/2023	Nucleus Raymount Villa and Apartment Owners Association & Anr. Vs Dileep KP & 2 Ors. <b>WITH</b>	M/s Ramalingam & Associates	Mr. CS N R Krishnan Unni- R2 Mr. PV Vinod- R3
22	Comp App (AT) (CH) (Ins) No. 140/2023 For Urgent Hearing IA No. 468/2023 For Stay IA No. 467/2023	Nucleus Raymount Villa and Apartment Owners Association & Anr. Vs Dileep KP & 2 Ors.	M/s Ramalingam & Associates	Mr. CS N R Krishnan Unni- R2 Mr. PV Vinod- R3

23	Comp App (AT) (CH) (Ins) No. 76/2023 For Stay IA No. 273/2023	Canara Bank Vs Jayasree. M Liquidator M/s Vasam Construction Company Pvt.Ltd & Anr.	Mr. R. Umasuthan	Mr. B Dhanraj
24	Comp App (AT) (CH) (Ins) No. 93/2023 For Condone Delay IA No. 327/2023 For Stay IA No. 326/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar	Mr. KK Vijay Vigneshwar	Mr. ML Ganesh
25	Comp App (AT) (CH) (Ins) No. 163/2022 For Condone Delay IA No. 376/2022 Leave to file IA No. 455/2022 For Exemption IA No. 377 & 378/2022 Additional docs IA No. 379/2022	Alka Ajay Vijan Vs Renew Power Services Pvt Ltd & Anr.	Mr. Hari Hara Arun Soma Shankr	Mr. Saurabhsai Ganesan- R1 Mr. Raghav Menon- R5
26	Comp App (AT) (CH) (Ins) No. 127/2023 For Condone Delay IA No. 433/2023 For Stay IA No. 434/2023	T. Johnson Shareholder and Suspended Director of the Corporate Debtor Vs Piramal Capital & Housing Finance Limited & Anr	Mr. Pawan Jhabakh	Ms. Deepika Murali
27	Comp App (AT) (CH) (Ins) No. 411/2022	Ramasamy Shanmuggam Vs Indian Bank <b>WITH</b>	Mr. AG Sathyanarayana	Mr. B Vijay
28	Comp App (AT) (CH) (Ins) No. 412/2022	Ramasamy Shanmuggam Vs GST & Anr <b>WITH</b>	Mr. AG Sathyanarayana	Mr. B Vijay
29	Comp App (AT) (CH) (Ins) No. 413/2022	Ramasamy Shanmuggam Vs IBBI	Mr. AG Sathyanarayana	
30	TA No. 126/2021 (Comp App (AT) No. 05/2021)	Chandrasekaran Ananthanarayanan Vs Registrar of Companies, Chennai	Mr. RL. Sinha	Ms. Annu Singh

31	Com App (AT) (CH) (Ins) No. 46/2021 For Interim Relief IA No. 101/2021 For Condone Delay IA No. 102/2021 For Exemption IA No. 103/2021	Punjab National Bank Vs KSK Mahanadi Power Company Limited & 3 Ors	Cyril Amarchand Mangaldas	M/s Shardul Amarchand Mangaldas & Co- R1 M/s Sagar Associates- R2 Mr. Edward James- R3
32	Comp App (AT) (CH) No. 112/2022 IA No. 1026/2022 IA No. 1027/2022 IA No. 1028/2022	Krishna Metal Industries Pvt Ltd & 5 Ors Vs Vijay Kumar Goyal & 3 Ors	Mr. S Chidambaram	Mr. R Parthasarathy- R1- R4

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
33	Comp App (AT) (CH) (Ins) No. 192/2021 Leave to file IA No. 390/2021 To Dispense with IA No. 391/2021 For Stay IA No. 392/2021	Telangana State Southern Power Distribution Co Ltd, Hyderabad Vs Nethi Mallikarjuna Shetty, RP of Techtron Poly Lenses Limited & Anr	Ms. Pooja Chopda	Mr. Y Suryanarayana- R1 Mr. Shabbeer Ahmed- R2
34	Comp App (AT) (CH) (Ins) No.333/2022	J. Mohan Babu Vs Ramya Outsourcing Solutions Private Limited	Mr. Rohan Rajasekaran	Mr. Sankar Varadharajan
35	TA No. 194/2021 (Comp App (AT) (Ins) No. 469/2021 IA No. 1205, 1206 & 1207/2021	Income Tax Department Through Deputy Commissioner of Income Tax Vs ILC Industries Ltd & 2 Ors	Mr. J Narayanaswam	Mr. Ankur S. Kulkarni- R1
36	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020)	Sumit Binani RP of KSK Mahanadi Power Company Ltd Vs Power Finance Corporation Ltd  <b>WITH</b>	Shardul Amarchand Mangaldas & Co	Ms. Srideepa Bhattacharya
37	TA No. 43/2021 (Comp App (AT) (Ins) No.1097/2020) IA No. 670 & 671/2021	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation Vs	Mr. Edward James	Mr. Sumesh Dhawan

		M/s. KSK Mahanadi Power Company Ltd through its RP Mr. Sumit Binani		
38	Comp App (AT) (CH) (Ins) No.40/2022 For Stay IA No. 80/2022 For Condone Delay IA No. 81/2022 To Adv. Hg. IA No. 115/2023	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors	Ms. Shweta Mahajan	Ms. Lakshmi Menon
39	Comp App (AT) (CH) No. 56/2021 For Stay IA No. 654/2021 For Exemption IA No. 655/2021 For Urgent Hearing IA No. 656/2021 To Implead IA No. 102/2023 Interim Injunction IA No. 103 & 104/2023	Anjana Sanghi & 2 Ors Vs KMS Constructions Pvt Ltd & 10 Ors	Ms. Preeti Mohan Mr. Raj Jhabakh	Mr. S Chidambaram R1 & R4 Mr. Yogesh Kumar Jagia- R2 Ms. K Sagarika- R3 Mr. Naresh Kumar Sangam- R5 Ms. Anju Jain- R6 Mr. Sriram Venkatavaradan R7 Mr. A Chakravarthy Mudiraj- R11
40	Comp. App (AT) (CH) (Ins) No. 279/2021 For Condone Delay IA No. 602/2021 To Dispense With IA No. 601/2021 For Stay IA No. 603/2021 To Implead IA No. 850/2022	Regional Provident Fund Commissioner Vs Shri Bijoy Prabhakaran Pulipra R	Mr. K. Ramu & R. Vishnu	Mr. Bijoy P Pulipara
41	Comp App (AT) (CH) (Ins) No. 329/2021 For Stay IA No. 680/2021	George Vinci Thomas & 2 Ors Vs Mr. Sasitharan Ramaswamy	Dr. KS Ravichandran Ms. Manjula Devi	M/s Ramalingam & Associates
42	Comp App (AT)(CH) (Ins) No. 21/2021 For Condone Delay IA No. 50/2021	M/s. Gayathri Sea Foods& Feeds Pvt Ltd Vs Uni President Vietnam Co Ltd	Mr.V V. Ramana	Mr. Hari Radhakrishnan Mr.G.Derrick Sam Mr. Chandrasheka
43	Comp App (AT) (CH) (Ins) No. 53/2022 Interim Injunction IA No. 104/2022 For Stay IA No.105/2022 For Exemption IA No. 106/2022	K.S. Srinivasan Vs T. Udayakumar, Ex Director Land Mark Housing Project (Chennai) P Ltd & 2 Ors	Ms. Akshaya Manoharan	Mr. Venkataramanan R1 M/s Ramalingam & Associates- R3

		<b>WITH</b>		
44	Comp App (AT) (CH) (Ins) No.83/2022 For Exemption IA No.164/2022 For Stay IA No. 165/2022 For Direction IA No. 166 /2022	K.S.Sreenivasan Vs T. Udayakumar, Ex Director Landmark Housing Projects (Chennai) Pvt. Ltd & 2 Ors	Ms. Akshaya Manoharan	Mr. Venkataramanan R1 M/s Ramalingam & Associates- R3
45	Comp App (AT) (CH) (Ins) No.318/2021 For Stay IA No. 663/2021	M/s. Sitalakshmi Mills Vs M/s. Solingar Textiles Limited	Mr. Niraj Kumar Singh	Mr. Ravi Rajagopalan- R1
46	Comp App AT) (CH) (Ins) No. 438/2022 For Stay IA No.1109/2022 For Exemption IA No.1110 & 1111/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan  <b>WITH</b>	Mr. Vishal Ganda	Mr. TK Bhaskar
47	Comp App (AT) (CH) (Ins) No. 443/2022 For Stay IA No. 1118/2022 For Exemption IA No. 1120/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	Mr. TK Bhaskar
48	Comp. App (AT) (CH) (Ins) No. 22/2022 For Stay IA No. 45/2022	Asset Reconstruction Company (India) Ltd Vs The Regional Provident Fund Commissioner & 2 Ors	M/s Shivakumar & Suresh	Mr. PK Panner Selvam-R1 Mr. Gunasekaran, Liquidator- R2, R3

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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